Special audits of MGNREGS

- *132. SHRI N.K. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the Central Government has asked the CAG to devise special audits for States where implementation of programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is less than satisfactory;
 - (b) if so, the details thereof;
- (c) whether the Central Government is aware that MGNREGS has been plagued by fake muster rolls and incomplete works etc.; and
- (d) if so, the manner in which, Government proposes to ensure successful running of programmes and schemes under the Ministry?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) and (b) As per Section 24 of MGNREG Act, 2005, the Central Government may in consultation with the Comptroller and Auditor General of India, prescribe appropriate arrangements for audits of the accounts of the Schemes at all levels. The Ministry has, accordingly, in consultation with the Comptroller and Auditor General (CAG) of India, notified on 30th June, 2011, the Mahatma Gandhi National Rural Employment. Guarantee Audit of Schemes Rules, 2011. The Ministry has also requested for audits by CAG in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Uttar Pradesh and West Bengal.

- (c) and (d) A total of 2250 complaints regarding irregularities, including fake muster rolls and incomplete works etc., in the implementation of Mahatma Gandhi NREGA in the country have been received in the Ministry as on 26.7.2011. Out of these, 1003 cases have been disposed off. As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action as per law. In complaints of serious nature, the Ministry deputes National Level Monitors (NLMs) to investigate the complaints. Reports of the NLMs are shared with the concerned State Governments for taking corrective action. The efforts made by the Government to make MGNREGS more effective and improve performance in States include the following measures:—
 - (i) Instructions have been issued directing all States to appoint Ombudsman at district level for grievance redressal.
 - (ii) The Mahatma Gandhi National Rural Employment Guarantee Audit of Schemes Rules, 2011 have been notified in the Gazette on 30th June, 2011.
 - (iii) ICT based MIS has been made operational to make data available to public scrutiny including Job cards, Muster rolls, Employment demanded and allocated, number of

days worked, shelf of works, funds available/spent and funds released to various implementing agencies, Social Audit findings, registering grievances and generating alerts for corrective action.

- (iv) Payment of wages to MGNREGA workers has been made mandatory through their accounts in Banks/Post Office to infuse transparency in wage disbursement.
- (v) Independent Monitoring and verification by National Level Monitors and Eminent Citizens.

PMGSY in Uttar Pradesh

†*133. SHRI GANGA CHARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the phase of the Pradhan Mantri Gramin Sadak Yojana (PMGSY) under progress in the country, as well as in Uttar Pradesh;
- (b) the details of the proposals received from Uttar Pradesh under PMGSY for the years 2009-10 and 2010-11, respectively; and
- (c) the details of the allocations made to Uttar Pradesh under PMGSY in the years 2009-10 and 2010-11, respectively?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JÄIRAM RAMESH): (a) Conventionally, proposals received from a State, sanctioned for a financial year are assigned one new phase number. As regards Uttar Pradesh, the works have been sanctioned in Phase-I to Phase-VIII. Out of total 15,932 number of road works sanctioned to the State in all phases, the State has completed 14,919 road works and 1,013 road works are remaining to be completed.

(b) The details of proposals received in last two financial years are as under:—

Year	∀alue in Rs. crores	No. of roads	Length in km.
2009-2010	5,710.44	3,566	1,2315.75
2010-2011	4,647.99	2,458	1,0452.61

(c) The details of the release of funds made to Uttar Pradesh during the last two years for PMGSY Programme are as under:—

Year	Year Funds released	
	(in Rs. crore)	
2009-10	2,838,21	
2010-11	1,308.83	

[†]Original notice of the question was received in Hindi.